

open for Members to attend. I do not know whether this will affect that Rule of Procedure or not.

Mr. Deputy-Speaker: If there is a rule, that would be followed. There is nothing that is to be asked for. The question was put and the Minister was silent. No answer was given. Therefore, I also thought that no answer was needed and I passed on. Where is the point of order?

Shri C. R. Narasimhan: The point of order, I may be allowed to state. The rules provide for presence of Members of Parliament in Parliamentary Committee. Does that rule apply? In spite of this, will it be in camera?

Mr. Deputy-Speaker: The application or interpretation of rules is not a subject to be discussed in the Question hour. Therefore, there is no point of order.

Shri T. K. Chaudhuri: The hon. Minister said just now that what the Government will do after the report of the Committee is submitted has not yet been decided. May I know whether the Government is resiling from the position taken up by the Home Minister here that the House would be given an opportunity to discuss this report, whether there is any resiling from that position?

Shri Datar: What the hon. Home Minister said does remain. That question arises after the submission of the report, not now.

Polytechnic in Hyderabad

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*480. { Shri R. C. Majhi:
 { Shri Subodh Hasda:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government have approved the Scheme of establishing a new Polytechnic in Hyderabad;

(b) if so, the nature and quality of the assistance that will be given by the Centre for the purpose; and

(c) whether the Institution will be managed by State Government or will be a Private Institution?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Yes.

(b) The Central Government have agreed to provide 50 per cent. of the estimated expenditure on buildings and equipment and 25 per cent. of the recurring expenditure for the current plan period.

(c) The Polytechnic is a Private Institution, managed by a trust.

Shri R. C. Majhi: May I know the estimated recurring and non-recurring expenditure and the share of the Central Government?

Shri M. M. Das: The capital expenditure on building and equipment will be Rs. 14.84 lakhs, and the recurring expenditure Rs. 1.6 lakhs. The Central Government's share will be, capital expenditure 50 per cent. of the total expenditure, that is, Rs. 7.42 lakhs; of the recurring expenditure, 25 per cent.; it comes to Rs. 40,000 per year up to the end of the present Plan period.

Shri Subodh Hasda: What is the strength of admission and the number of different departments?

Shri M. M. Das: At present, there are only three departments: the department of civil engineering, mechanical engineering and electrical engineering. The number of admissions in the civil engineering is 60, in the mechanical engineering 30 and electrical engineering 30, total 120 per year.

Shri R. C. Majhi: May I know the progress so far made in the building of the institution?

Shri M. M. Das: This institution has already been established. Students have been admitted for the current academic year.